

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**PHYSICAL HEARING**

**CORAM: JUSTICE TELAPROLU RAJANI – HON’BLE MEMBER (J)  
CORAM: SHRI CHARAN SINGH - HON’BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 16.03.2023 AT 02:30 PM**

<b>TRANSFER PETITION NO.</b>	
<b>COMPANY PETITION/APPLICATION NO.</b>	<b>IA No.984/2020 IA (IBC) 366/2022 in CP (IB) No.454/7/HDB/2018</b>
<b>NAME OF THE COMPANY</b>	<b>Aayusiddhi Life Sciences Pvt Ltd</b>
<b>NAME OF THE PETITIONER(S)</b>	<b>Gondimalla Madhu Mohan &amp; 3others</b>
<b>NAME OF THE RESPONDENT(S)</b>	<b>Aayusiddhi Life Sciences Pvt Ltd</b>
<b>UNDER SECTION</b>	<b>7 of IBC</b>

**ORDER**

Mr. D. Ranga Rao for RP present.

**IA (IBC)/984/2020**

Counter filed. Pleadings are completed. For hearing, post on 25.04.2023.

**IA (IBC)/366/2022**

None appears for the Respondents. For counters, as a last chance, post on 25.04.2023.

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**